

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

225. IA/3090/2023 IA/3888/2023 IA/3697/2023
IA/3496/2023 IA/5327/2023 IA/797/2024 C.P. (IB)/849(MB)2020

IN THE MATTER OF

Pioneer Publicity Corporation Pvt Ltd

... Petitioner

Vs

Frontage Media Pvt Ltd

... Respondent

U/s 9 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 22.03.2024

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant:

For the Respondent:

ORDER

Adjourned to **19.04.2024.**

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/Ziyaul/